

**Government of India**

**Ministry of Coal**

**Lok Sabha**

**Unstarred Question No. 3020  
To be answered on 17.12.2015**

**Commercial Mining of Coal**

**3020. SHRI ASADUDDIN OWAISI:**

Will the Minister of COAL be pleased to state:

- (a) whether the Government is going to start commercial mining of coal;
- (b) if so, the details thereof;
- (c) whether any concept paper has been prepared and consultations have been held with all the stakeholders;
- (d) if so, the details and the outcome thereof; and
- (e) the time by which the commercial mining of coal in the country is likely to be started?

**ANSWER**

**MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY**

**(SHRI PIYUSH GOYAL)**

(a) & (b): Allocation of coal mines, inter alia, for sale of coal, is permitted under the provisions of Coal Mines (Special Provisions) Act, 2015, Mines and Minerals (Development & Regulations) Act, 1957 & Coal Mines Nationalization Act, 1973.

(c) to (e): The methodology for allocation of coal mines for commercial mining is under deliberation.

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